

...(Interruptions)\*

SHRI YASHWANT SINHA : Mr. Speaker, Sir, once a commodity is placed on Open General Licence, it becomes fully importable by anyone in this country including the private sector. ...(Interruptions)

MR. SPEAKER : I have not allowed you.

[Translation]

SHRI MULAYAM SINGH YADAV : Mr. Speaker, Sir, you should not be angry, we have complied your order. ...(Interruptions)

SHRI YASHWANT SINHA : Let me explain, Sir, that the Government has not imported any quantity of sugar. ...(Interruptions)

MR. SPEAKER : Shri Mulayam Singh Yadav, please understand. I have called the Finance Minister and he is giving a reply. Why are you interrupting the Minister?

SHRI MULAYAM SINGH YADAV : The Finance Minister is replying but do not any have right to ask any question, I was fighting over it from the beginning. ...(Interruptions) When I said it in the Mumbai Meeting, no body had countered.

SHRI YASHWANT SINHA : As a result of the fact that it was placed on OGL, all the import that has taken place by the private sector and not by the Government. The Government has no role to play as far as import of sugar is concerned except to regulate tariff. We have not, therefore, imported an ounce of sugar on Government account. ...(Interruptions)

[Translation]

SHRI MULAYAM SINGH YADAV : I do not want to listen to the reply of the Finance Minister. Both of them are in collusion with each other. Sometimes he says it happened in 1994 ..(Interruptions) It is our fight. Mr. Speaker, Sir, I will not keep quite till the activities of Sangha Pariwar are discussed. I do not want to disturb the House. I want the House to function smoothly. The House has not been functioning properly for the past few days. Who is not allowing it to run.

Mr. Speaker, Sir, I have given Notice under rule 193. If the House has not been allowed to run, it is due to the activities of Rashtriya Swayam Sevak Sangh.

[English]

SHRI YASHWANT SINHA : Let me also make it clear that this Government under Shri Atal Bihari Vajpayee, came to office first time in March, 1998. At that time, let me remind the House, it was not only placed on OGL but also the tariff on import of sugar continued to be zero. It was allowed to be imported on zero tariffs for all these years and it was only in April. ...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : What was the total import?

SHRI YASHWANT SINHA : I have all the figures here. It was only in April, 1998 that we were in Office, for the first time we imposed import duty of 5 per cent on sugar which accounted for....(Interruptions)

[Translation]

SHRI MULAYAM SINGH YADAV : Mr. Speaker, Sir, it is

not an issue of Gujarat alone but is related to the entire country, hence a debate should be held over it. The entire minority community of the Muslims is also being harassed by them. Lakhs of muslims are holding processions and are organising meetings over it. Religious freedom is one of the fundamental rights in our Constitution. We are free to construct a temple, mosque, gurdwara or a church to propagate our religion. But the Government of Uttar Pradesh is creating hurdles in this regard. Hence a large number of persons have circumcised the Rajbhavan. The problem of Bihar has arisen due to Rashtriya Swayam Sevak Sangh as the Governor has committed an unconstitutional act there. RSS is inciting violence, and is involved in terrorist activities. Hence I want that a debate under Rule 193 should be held and a definite date and time should be fixed for it. This is what I want to say.

[English]

SHRI YASHWANT SINHA : Then in January 1999, we raised the duty to 20 per cent plus Rs. 850 MT. From 1st March, 1999 it was raised to 25 per cent. In December 1999, it was raised to 40 per cent. ...(Interruptions)

MR. SPEAKER : I have called the Minister and he is replying.

SHRI YASHWANT SINHA : Finally, Sir, in February, 2000, it was raised to 60 per cent plus 850 per MT as counter-vail duty. This is our record in the last two years. Whenever we have felt the need to control the import of sugar, we have been raising the duty. Why is it that I am coming to Parliament? I am coming to the Parliament because ...(Interruptions)

SHRI SOMNATH CHATTERJEE : We do not want a debate on this...(Interruptions)

SHRI YASHWANT SINHA : A point has been raised and I am replying to that ...(Interruptions) The point I am making is, taking into account all these factors, domestic, import of sugar, interests of the *kisans*, interests of the consumers, sugar mills, we have calibrated duty whenever it has become necessary and we have raised it to 60 per cent. I repeat, we have raised it to 60 per cent and, therefore, to blame us for this entirely uncalled for and there is no basis to it.

[Translation]

SHRI VIJAY GOEL : Congress has itself been entrapped in the web of its question, Munsiji has got Congress in a fix.

[English]

SHRI SOMNATH CHATTERJEE : The House could not function all these days because of a very vital matter which was agitating the minds of the people. The entire opposition was together in opposing the anti-people and anti-secular action of the Gujarat Government. The discussion under Rule 193 should be allowed to continue.

[Translation]

SHRI VIJAY GOEL : Sir, you may hold discussion on the issues of R.S.S. after having taken up item no. 19 listed in today's agenda, and not now as that issue has been relegated to the background now. I would like to urge upon Mulayam Singhji to allow the House to function ..(Interruptions)

[English]

SHRI SOMNATH CHATTERJEE : We have heard it on the radio and television. But this Government has not yet

announced anything on the floor of the House. ...*(Interruptions)*  
Yes, it is a victory of the secular forces of this country.

MR. SPEAKER : We are on Item No. 19.

SHRI SOMNATH CHATTERJEE : Therefore, we want the discussion under Rule 193 to continue.

What has happened in Bihar? The Governor must resign. The Chief Minister Shri Nitish Kumar must also resign. ...*(Interruptions)* The Speaker has been elected there from the Opposition. The Government did not put up their candidate. They could not even contest the election for the post of Speaker. They have no right to continue. This is not the right practice in a parliamentary democracy.

MR. SPEAKER : Item No.19 should be completed first.

...*(Interruptions)*

*[Translation]*

SHRI VIJAY GOEL : Sir, they do not want to let the House function on this pretext ...*(Interruptions)*

SHRI MULAYAM SINGH YADAV : Hon'ble Speaker, Sir, first of all you should fix the date to discuss the R.S.S. issue in the House ...*(Interruptions)*

*[English]*

MR. SPEAKER : Now the House is on Item No. 19.

*[Translation]*

KUNWAR AKHILESH SINGH : Hon'ble Speaker, Sir, we will not allow the House to function till a date is fixed to discuss the R.S.S. issue in the House. We are not saying that you should not take up the item No. 19. You must take it up but first of all you should fix the date to have a discussion on the issue of R.S.S. ...*(Interruptions)*

MR. SPEAKER : Please first let us complete the discussion on item. Shri Mulayam Singhji you are a senior Member. I will listen to you after discussion on item No.19 is over.

...*(Interruptions)*

SHRI MULAYAM SINGH YADAV : Hon'ble Speaker, Sir, please decide as to when you would like to have discussion on that issue.

MR. SPEAKER : Shri Mulayam Singhji, let the discussion on item No. 19 be over. I will definitely listen to you. You are obeying the order given by the Chair. I am requesting you to let the discussion on item No. 19 be over. I will definitely listen to you.

...*(Interruptions)*

*[English]*

MR. SPEAKER : We have not completed Item No. 19. We are in the middle of it. Please understand the position.

...*(Interruptions)*

12.24 hrs.

*(At this stage Sarv Raj Singh and some other hon'ble Members came and stood on the floor near the Table)*

*[Translation]*

MR. SPEAKER : How we can take it in the middle. First you allow us to complete the discussion on Item No. 19.

...*(Interruptions)*

*[English]*

MR. SPEAKER : The question is :

"In pursuance of sub-section (2) of Section 8A of the Customs Tariff Act, 1975, read with sub-section (3) of Section 7 of the said Act, this House hereby approves of Notification No. 12/2000-Customs dated 9.2.2000 [G.S.R. 101 (E) dated 9.2.2000] which seeks to amend the First Schedule to the Customs Tariff Act, 1975 so as to enhance the rate of customs duty applicable to goods under sub-heading Nos. 1701.11, 1701.12, 1701.91 and 1701.99 from "40%" to "60%."

*The motion was adopted.*

MR. SPEAKER :What is your submission, Shri Mulayam Singh Yadav?

...*(Interruptions)*

MR. SPEAKER : I am calling Shri Mulayam Singh Yadav to speak.

...*(Interruptions)*

12.25 hrs.

*(At this stage Kunwar Sarv Raj Singh and some other hon'ble Members went back to their seats.)*

*[Translation]*

SHRI VIJAY GOEL : Hon'ble Speaker, Sir, they will allow the House to function only when you allow them to speak and if you do not allow them to speak they will not allow the House to function *(Interruptions)*. They have adopted this new method. ...*(Interruptions)* Sir, why do not you suspend those who are not allowing the House to function for the last ten days. ...*(Interruptions)*

SHRI MULAYAM SINGH YADAV : Hon'ble Speaker, Sir, you have already called me to speak...*(Interruptions)* You please let me allow to speak first...*(Interruptions)*

SHRI MADAN LAL KHURANA (DELHI SADAR) : Hon'ble Speaker, Sir, the House will function only when they are allowed to speak *(Interruptions)*. This is strange ...*(Interruptions)* If they are not allowed to speak they will not allow the House to function....*(Interruptions)* We also have a right to speak. ...*(Interruptions)*

*[English]*

MR. SPEAKER : Nothing will go on record.

*(Interruptions)\**

MR. SPEAKER : I am appealing to the hon'ble Members of both sides to maintain peace in the House.

*(Interruptions)\**

*[Translation]*

SHRI MANOJ SINHA (GHAZIPUR) : Hon'ble Speaker, Sir, today it should be decided as to how the House should be conducted...*(Interruptions)*

MR. SPEAKER : You please sit down.

\*Not Recorded

*(Interruptions)*

SHRI MANOJ SINHA : Hon'ble Speaker, Sir, they will allow the House to function only when you will allow them to speak otherwise they will not allow the House to function. *..(Interruptions)* The House should not be allowed to go on like this *..(Interruptions)*

MR. SPEAKER : If the House is disturbed like this from both the sides, how the business of the House will be conducted.

*(Interruptions)*

SHRI MANOJ SINHA : Hon'ble Speaker, Sir, we want a ruling from the Chair whether the House will be conducted as per rules or under the pressure of these people....*(Interruptions)* This should be decided....*(Interruptions)*

SHRI MULAYAM SINGH YADAV : Hon'ble Speaker, Sir, why are they annoyed with me ? *(Interruptions)*

*[English]*

MR. SPEAKER : I think this is a very sad situation.

*[Translation]*

It is very difficult to conduct the business of the House under these circumstances.

*...(Interruptions)*

*[English]*

MR. SPEAKER : The House stands adjourned to meet again at 2 p.m.

12.30 hrs.

*The Lok Sabha then adjourned till  
Fourteen of the Clock.*

14.01 hrs.

*The Lok Sabha re-assembled at one minute  
past Fourteen of the Clock.*

*(SHRI K. YERRANNADU in the Chair)*

*[English]*

MR. CHAIRMAN : Hon'ble Members, please take your seats. I will call you one by one.

*...(Interruptions)*

MR. CHAIRMAN : Shri Raghuvansh Prasad Singh, please sit down. Please occupy your seats first.

*...(Interruptions)*

MR. CHAIRMAN : I will call you one by one. I cannot call everybody at a time. Now, Shri Mulayam Singh Yadav to speak.

*...(Interruptions)*

MR. CHAIRMAN : I will take a minute. Shri Pandiyan, please sit down.

SHRI P.H. PANDIYAN (TRIUNELVELI) : Sir, please allow us to speak.

MR. CHAIRMAN : Yes, I will call you.

*...(Interruptions)*

MR. CHAIRMAN : Shri Madan Lal Khurana. I will call you later.

*...(Interruptions)*

*[Translation]*

SHRI MADAN LAL KHURANA : No, no please listen to us first....*(Interruptions)*

*[English]*

MR. CHAIRMAN : I will hear him first. I will call you later.

*...(Interruptions)*

*[Translation]*

SHRI MADAN LAL KHURANA : I will speak first. *..(Interruptions)* They have adopted the method that only they will speak and they will not allow others to speak..*(Interruptions)*

*[English]*

MR. CHAIRMAN : Please sit down. I will call you later. I have already called Shri Mulayam Singh Yadav to speak. Shri Khurana, after Shri Mulayam Singh Yadav, I will call you to speak. Please hear me. I will not go into the subject. I will call you later.

*...(Interruptions)*

MR. CHAIRMAN : I will call you later, Shri Madan Lal Khurana.

*...(Interruptions)*

*[Translation]*

DR. RAGHUVANSH PRASAD SINGH (VAISHALI) : Why you will not allow him to speak....*(Interruptions)*

*[English]*

MR. CHAIRMAN : I have called him first. I will call you later.

*[Translation]*

DR. RAGHUVANSH PRASAD SINGH : Shri Mulayam Singhji will speak first *..(Interruptions)*

*[English]*

MR. CHAIRMAN : Nothing will go on record.

*(Interruptions)\**

MR. CHAIRMAN : I have called Shri Mulayam Singh Yadav first. Then, I will call you. Please sit down.

*...(Interruptions)*

MR. CHAIRMAN : Both sides are disturbing the proceedings. How can I call you?

*...(Interruptions)*

MR. CHAIRMAN : First, I will hear Shri Mulayam Singh Yadav, later I will call you.

*...(Interruptions)*

*[Translation]*

SHRI MADAN LAL KHURANA : He will speak first and thereafter he will not allow anybody to speak. They will create

\*Not Recorded

disturbance and pandemonium in the House ...*(Interruptions)*  
We have been witnessing this for the last ten days. Sorry.  
...*(Interruptions)*

[English]

MR. CHAIRMAN : Allow the House to run. I will call you later.

...*(Interruptions)*

SHRI RATILAL KALIDAS VARMA (DHANDHUKA) : We are ready to discuss the Railway Budget and not any other thing.

MR. CHAIRMAN : Shri Mulayam Singh Yadav is on his legs. I will call Shri Madan Lal Khurana later. Please sit down. This is not the proper way.

...*(Interruptions)*

MR. CHAIRMAN : Nothing will go on record.

...*(Interruptions)\**

MR. CHAIRMAN : Now I have called him. Later, I will call you. Please hear him first.

...*(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA : He will speak first and after him Sh. Scindia, Shri Raghuvansh will speak. ...*(Interruptions)*

[English]

MR. CHAIRMAN : First hear what he is going to say. I have given chance to him. Shri khurana, please obey the Chair's direction. I will call you later.

...*(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA : Why we have taken this step. ...*(Interruptions)*

[English]

SHRI RATILAL KALIDAS VARMA : We are interested in discussing the Railway Budget. Whole country is interested in the Railway Budget. ...*(Interruptions)*

SHRI RAJIV PRATAP RUDY (CHHAPRA) : Whenever we want to speak, they come into the Well of the House. ...*(Interruptions)*

MR. CHAIRMAN : Please hear me first. I have already called Shri Mulayam Singh Yadav.

...*(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA : Sir, though you would allow me to speak but they will not allow me to speak and they will not listen to me. These people are doing like this for the last ten days ...*(Interruptions)* Sir, you will allow me to speak but they will not listen. ...*(Interruptions)*

[English]

MR. CHAIRMAN : Shri Khurana, I will call you later. Then, whatever you want to say, you say so.

\*Not Recorded

...*(Interruptions)*

SHRI RAJIV PRATAP RUDY : Mr. Chairman, kindly listen to me for five minutes and then allow him. ...*(Interruptions)*

MR. CHAIRMAN : Normally, Opposition gets the first chance, I will give you a chance later. This is not proper. I will call you later.

...*(Interruptions)*

MR. CHAIRMAN : Shri Khurana. I will call you later. Please obey the direction of the Chair.

...*(Interruptions)*

MR. CHAIRMAN : Shri Khurana please sit down.

...*(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA : I know how democratic they are....*(Interruptions)*

[English]

MR. CHAIRMAN : Shri Khurana, I have given an assurance to you that I would call you. This is not proper.

SHRI RATILAL KALIDAS VARMA : We are ready to listen to the debate on Railway Budget, not on Bihar alone. ...*(Interruptions)*

MR. CHAIRMAN : Please hear him.

...*(Interruptions)*

MR. CHAIRMAN : please address the Chair.

[Translation]

SHRI MADAN LAL KHURANA : They are holding the House to ransom for the last ten days. ...*(Interruptions)*

[English]

MR. CHAIRMAN : Shri Madan Lal Khurana, he has not yet started making his submission. If anything is objectionable, I will control. I will give you a chance later. Please take your seat.

...*(Interruptions)*

MR. CHAIRMAN : I am on my legs. Please take your seats.

[Translation]

DR. RAGHUVANSH PRASAD SINGH : Hon'ble Chairman Sir, it was only when the Telugu Desham Party and Shri Chandra Babu Naidu put pressure on the Government that the Government withdrew it. ...*(Interruptions)*

[English]

MR. CHAIRMAN : Please obey the Chair first. This is not proper. I have called Shri Mulayam Singh Yadav. I will call Shri Madan Lal Khurana later. Please take your seats.

...*(Interruptions)*

MR. CHAIRMAN : Shri Madan Lal Khurana. I will give you chance later. Please take your seat.

[Translation]

SHRI RATILAL KALIDAS VARMA : Sir, why did they not allow the Question Hour.

[English]

We are listening to the Opposition for the past seven days. Why are they not ready to listen to Shri Madan Lal Khurana now? ...*(Interruptions)*

MR. CHAIRMAN : As per the democratic norms, I have given chance to the Opposition first. I will give you chance later. Please take your seats.

...*(Interruptions)*

MR. CHAIRMAN : Please co-operate with the Chair. Please take your seats.

...*(Interruptions)*

[Translation]

SHRI LAL MANI CHAUBEY (BUXAR) : Those who are making hue and cry in the name of democracy. Where were they, when the House was not being allowed to function for the last eight days continuously?

[English]

MR. CHAIRMAN : I know everything. Please co-operate with the Chair. I will call Shri Madan Lal Khurana later. Please take your seat.

...*(Interruptions)*

MR. CHAIRMAN : Nothing will go on record.

*(Interruptions)\**

MR. CHAIRMAN : Shri Kharabela Swain, I will call Shri Madan Lal Khurana later. We are wasting the time of the House unnecessarily. I have already said that I would call Shri Madan Lal Khurana after Shri Mulayam Singh Yadav completes his submission. Please take your seat.

...*(Interruptions)*

MR. CHAIRMAN : I will take care. Please obey the Chair's direction first. Please take your seat.

...*(Interruptions)*

MR. CHAIRMAN : Shri Madan Lal Khurana, I will give you chance later. I will take care. Please take your seat.

...*(Interruptions)*

MR. CHAIRMAN : I do not know what he will say. Please take your seat.

...*(Interruptions)*

SHRI RAJIV PRATAP RUDY : Mr. Chairman, Sir, the point is, we are trying to help the Chair today. For the past 10 days, they are rushing to the Well of the House and they are disrupting the proceedings. Do you expect us to hear him?

We have been hearing them. ...*(Interruptions)* We have been hearing the entire House. ...*(Interruptions)* Under what Rule, do they want to speak? ...*(Interruptions)*

MR. CHAIRMAN : When the hon. Speaker was occupying the Chair, all the papers, including some Bills, had been laid on the Table of the House.

...*(Interruptions)*

MR. CHAIRMAN : Please co-operate. I have called Shri Mulayam Singh Yadav. Then, I will call you.

...*(Interruptions)*

SHRI RAJIV PRATAP RUDY : They disturbed the Minister of Home Affairs. ...*(Interruptions)* They disturbed the Minister of Finance. Now, we will disturb Shri Mulayam Singh Yadav. ...*(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA : Let me speak first. ...*(Interruptions)* Shri Mulayam Singh has said that he should be allowed to speak first only then the House will be allowed to function. ...*(Interruptions)*

[English]

MR. CHAIRMAN : This is not the proper way.

...*(Interruptions)*

MR. CHAIRMAN : Why is there an unnecessary cross-talk?

...*(Interruptions)*

MR. CHAIRMAN : please allow Shri Mulayam Singh Yadav. Then, I will call you.

...*(Interruptions)*

MR. CHAIRMAN : Then, they will disturb Shri Madan Lal Khurana.

...*(Interruptions)*

SHRI RAJIV PRATAP RUDY : Sir, they should give a commitment to the House that they will not disturb the House.

[Translation]

SHRI MADAN LAL KHURANA : Are they giving a commitment that they will allow the House to function there after? ...*(Interruptions)*

[English]

MR. CHAIRMAN : Shri Khurana, you believe in what the Chair says. First, I have given a chance to Shri Mulayam Singh Yadav.

...*(Interruptions)*

[Translation]

DR. RAGHUVANSH PRASAD SINGH : This is democracy...*(Interruptions)*

SHRI LAL MUNI CHAUBEY : At that time you did not remember democracy? you did not allow the House to function for the last eight days and when we mention about democracy even once you make mockery of us....*(Interruptions)* Your number would reduce to Zero ..*(Interruptions)* You have not only betrayed the country but you have also looted the country. ...*(Interruptions)*

[English]

MR. CHAIRMAN : If everybody is interested, I will run the House. Otherwise I will adjourn the House.

...*(Interruptions)*

MR. CHAIRMAN : This is not proper way. I will give a

chance to Shri Madan Lal Khurana. I have already called Shri Mulayam Singh Yadav. Then, I will call Shri Khurana.

...(Interruptions)

MR. CHAIRMAN : Please wait for five minutes.

[Translation]

SHRI MANOJ SINHA : Please start the discussion on the Rail Budget....(Interruptions)

[English]

MR. CHAIRMAN : Nothing will go on record.

(Interruptions)\*

MR. CHAIRMAN : I have called Shri Mulayam Singh Yadav.

...(Interruptions)

MR. CHAIRMAN : I am requesting all the hon. Members to please cooperate with the Chair. I will call Shri Madan Lal Khurana. This is not proper way to behave in the House.

...(Interruptions)

MR. CHAIRMAN : Please hear me first.

...(Interruptions)

MR. CHAIRMAN : After Shri Mulayam Singh Yadav and Madan Lal Khurana speak, we will have a discussion on the Railway Budget.

...(Interruptions)

MR. CHAIRMAN : Please cooperate with the Chair.

...(Interruptions)

MR. CHAIRMAN : I am giving you an assurance.

...(Interruptions)

SHRI RAJIV PRATAP RUDY : Sir, they have always disturbed the House. They have disturbed the Chair and have disturbed every Minister....(Interruptions)

MR. CHAIRMAN : The Chair will take care. Please sit down.

...(Interruptions)

SHRI RAJIV PRATAP RUDY : Sir, we want a commitment from them. We want a commitment from Shri Mulayam Singh Yadav, Shri Raghuvansh Prasad Singh, Shrimati Sonia Gandhi and Shri Rajesh Pilot that they will not disturb the House....(Interruptions) Otherwise, this is not going to last. They disturb everyone. For the last 14 days this country has been seeing shameful incidences. ....(Interruptions)

MR. CHAIRMAN : I will take care. Please, believe the Chair, After Shri Madan Lal Khurana, we will take Railway Budget.

...(Interruptions)

SHRI RAJIV PRATAP RUDY : Why do they not get up and say that? ... (Interruptions)

[Translation]

SHRI MADAN LAL KHURANA : I am ready to listen to them but they should also promise that they will listen to me

\*Not Recorded

...(Interruptions)

[English]

MR. CHAIRMAN : The Chair will take care.

SHRI PRIYA RANJAN DASMUNSI : Sir, they are only interrupting the House....(Interruptions)

MR. CHAIRMAN : Please hear me first. The Chair will take care. I am requesting all the Members to take their seats.

...(Interruptions)

SHRI KHARABELA SWAIN (BALASORE) : Sir, he was not there for so many days, he has come now and want to speak. ....(Interruptions)

MR. CHAIRMAN : Please wait and listen.

...(Interruptions)

MR. CHAIRMAN : I am on my legs. Please sit down.

SHRI RAJIV PRATAP RUDY : Sir, what happened yesterday when the Bill was being introduced....(Interruptions)

MR. CHAIRMAN : No, not like this. Please respect the Chair. I have given chance to Shri Mulayam Singh. I will call you next.

...(Interruptions)

SHRI VAIKO (SIVAKASI) : They will not allow the House to function after that. That is the problem....(Interruptions) We are prepared to listen Shri Mulayam Singh Yadav, but they should listen to us also....(Interruptions)

MR. CHAIRMAN : The Chair will decide that.

...(Interruptions)

SHRI VAIKO : They should allow us to make our submission....(Interruptions)

MR. CHAIRMAN : The Chair will take care of that.

...(Interruptions)

[Translation]

SHRI MULAYAM SINGH YADAV : Mr. Chairman, Sir, thank you very much for maintaining the dignity of the House. ... (Interruptions) Sir, I have given notice under Rule 193 to have the discussion on this. We want that there should be discussion on this issue all over the country. Why such suspicions are being raised against them?

Why the needle of suspicion points towards them in the assassination of Gandhi ji? Why needle of suspicion points towards them in the demolition of the mosque? ... (Interruptions)

[English]

MR. CHAIRMAN : You please hear him first.

...(Interruptions)

MR. CHAIRMAN : The House stands adjourned to meet tomorrow, the 10th March, 2000, at 11 a.m.

14.25 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 10, 2000/Phalgun 20, 1921 (Saka).

**Corrigenda to Lok Sabha Debates  
(English Version)**

**Thursday, March 9, 2000/Phalguna 19, 1921 (Saka)**

...

<b>Col./line</b>	<b>For</b>	<b>Read</b>
(ii)/6 (from below)	(ix)	(xi)
13 & 14/3 (from below)	33,204	2,33,204
40/7 110/4 (from below) 198/4 (from below) 199/24 222/32 250/29	THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)	THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)
60/8 (from below)	2334	2234
80/6	(c) and (e)	(c) to (e)
127 & 128/3	462.50	162.50
151 & 152/14	937.00	637.00
169 & 170/5 (from below)	104.39	104.93
249 & 250/last	96	98
251&252/26 (col.3)	1680.13	168
251&252/26 (col.4)	0	0.13

In Q.Nos. 2194, 2214, 2226, 2258, 2260, 2262, 2270, 2278, 2314, 2352 and 2365 **FOR** "THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR PATWA)" **READ** "THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF AGRICULTURE (SHRI SUNDAR LAL PATWA)"